

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 15<sup>th</sup> July, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner	
<b>FOR HEARING</b>				
2.	Appeal No.06/2015 (M.A. No 144/15)	Rajesh Kumar Seth Vs. Bharat Aluminum co. Ltd.	Mr. Kishore Narayan Adv. Mr. P.C.Sen, Adv. Mr. P.S.Sudheer, Adv.	
3.	Original Application No. 09/2015	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Gayendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv	
4.	Original Application No. 117/2014 (CZ) (M.A. No.356/14) (M.A. No.619/14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey for Petitioner Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)